

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3028
ANSWERED ON:19.08.2011
NATIONAL COUNCIL FOR TRIBAL WELFARE
Khairi Shri Chandrakant Bhaurao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has constituted National Council for Tribal Welfare for the all-round development of tribals;
- (b) if so, the details thereof; and
- (c) the number of meetings held during the last three years and the current year by the said Council alongwith the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): Yes, Madam. The National Council for Tribal Welfare has been constituted with the following objectives:-

(i) To provide broad policy guidelines to bring about improvement in the lives of the ST community in the country, (ii) To review the implementation of the Forest Rights Act.(iii) To review the implementation of Schedule-V and Schedule-VI of the Constitution. (iv) To monitor the implementation of Tribal Sub-Plan,(v) To monitor programmes aimed at protecting Particularly vulnerable Tribal Groups.

The Council consists of the following members:-

- 1) Minister of Tribal Affairs, Government of India;
- 2) Minister of Finance, Government of India;
- 3) Minister of Agriculture, Government of India;
- 4) Minister of Home Affairs, Government of India;
- 5) Minister of Health & Family Welfare, Government of India;
- 6) Minister of Environment & Forests, Government of India;
- 7) Minister of HRD, Government of India;
- 8) Minister of Rural Development, Government of India;
- 9) Minister of Woman and Child Development, Government of India;
- 10) Minister of Culture, Government of India;
- 11) Minister of Mines, Government of India;
- 12) Minister of Coal, Government of India;
- 13) Minister of Power, Government of India;
- 14) Deputy Chairperson, Planning Commission;
- 15) Chief Ministers of Andhra Pradesh/ Gujarat/ Himachal Pradesh / Maharashtra / Rajasthan/ Orissa/ Jharkhand/ Madhya Pradesh/ Chhattisgarh/Assam /Meghalaya/ Mizoram/ Tripura (Schedule V and Schedule VI States);
- 16) Two experts to be nominated by the Prime Minister for a period of 2 years.
- 17) Secretary, Ministry of Tribal Affairs, Government of India as Member Secretary.

(c): The National Council for Tribal Welfare was constituted in September, 2010 and no meeting has been held so far.

